

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) (Ins) No. 917 of 2020

IN THE MATTER OF:

Ms. Ratna Singh & Anr.

...Appellants

Vs.

M/s. Theme Export Pvt. Ltd.

...Respondent

Present:

For Appellants: Mr. Sagar Rajiv Agnihotri, Advocate.

For Respondent: Mr. Abhishek Anand, Advocate.

ORDER

(Through Virtual Mode)

28.10.2020: Heard the Learned Counsels for the Appellant, Mr. Sagar Rajiv Agnihotri, and for the Respondent No. 1, Abhishek Anand, at length.

Reserved for Judgement.

Parties may file written submissions not more than three pages with relevant 'Citations' within five days.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**